

**ENTRY OF POLICE INTO DELHI UNIVERSITY PREMISES**

3486. **SHRI BENI SHANKER SHARMA**: Will the Minister of EDUCATION be pleased to state:

(a) whether police was called to the Arts Faculty of Delhi University on the 21st July, 1968, when there was trouble between some teachers of the Hindi Department and students;

(b) whether the students have protested against the presence of Police in the University;

(c) whether any investigation has been made as to who called in the Police; and

(d) the action proposed to be taken in the matter?

**THE MINISTER OF EDUCATION (DR. TRIGUNA SEN)**: (a) No, Sir. However, by mistake, a Control Room Van of Delhi Police strayed into the University Campus on 21-7-1968 on a call that some dispute was going on inside but left as soon as the mistake was pointed out to them by the University authorities.

(b) Yes, Sir.

(c) and (d). The University has requested the Police authorities to make enquiries into the matter.

**FIRING ON ADIVASIS IN RANCHI DISTRICT (BIHAR)**

3487. **SHRI KARTIK ORAON**:

**SHRI D. N. TIWARY**:

**SHRI SHIV CHANDIKA**

**PRASAD**:

**SHRI P. K. GHOSH**:

**SHRI PRAKASH VIR**

**SHASTRI**:

**DR. SURYA PRAKASH PURI**:

**SHRI BIBHUTI MISHRA**:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that the Police resorted to firing on the 2nd June, 1968 at Chiri and on the 21st July, 1968 at Raidih of Ranchi District in Bihar, causing loss of life and injury to many Adivasis; and

(b) if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA)**: (a) and (b). According to information furnished by the State Government, firing had to be resorted to by the Police at village Chiri on June 2, 1968 when a violent mob of Adivasis refused to disperse on being asked by the police to do so and there was an imminent danger to human lives. Five persons died on the spot as a result of firing and one succumbed to injuries later on. A Commission of Inquiry under the Commissions of Inquiry Act is being set up to inquire into the firing.

Facts regarding the incident at Raidih are being ascertained from the State Government.

**CORRECTION OF ANSWER TO UNSTARRED Q. NO. 8249 DATED 23-4-68 REGARDING GRAMINTEL SANGH IN DELHI**

**THE MINISTER OF COMMERCE (SHRI DINESH SINGH)**: In my reply to part (b) of Unstarred Question No. 8249 given in the Lok Sabha on 23-4-68, I had stated as below:—

“(b) of the 13 member Societies constituting the Federation six have ceased to undertake village oil activities. Out of the seven societies which are still doing the work, five are given assistance by the Khadi and Village Industries Commission, Bombay, which has reported that it has not so far come across any report about any Society claiming subsidy by showing forged sales.”

Revised information has now been furnished by the Khadi and Village Industries Commission, Bombay, which makes it necessary to revise the answer to that part of that Question as under:—

“(b) Of the thirteen member societies constituting the Federation, three ceased to undertake village oil activity. Out of the ten societies which are still doing the work, six are given assistance by the Khadi and Village Industries Commission, Bombay, which has reported that it has not so far come across any report about any society claiming subsidy by showing forged sales.”